

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

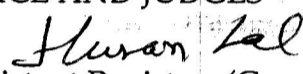
NOTIFICATION

No. 616-Spl. Genl./XVII.3(6-G), dated, Chandigarh the 23rd May, 2020

It is hereby notified for general information that the ensuing summer vacations in the High Court of Punjab and Haryana at Chandigarh from 01.06.2020 to 26.06.2020 (both days inclusive) stands cancelled and the Court will function with the continuation of present arrangement of filing, listing and hearing of the cases through video conferencing, subject to the roster being prepared by Hon'ble the Chief Justice.

It is further notified that the ensuing summer vacations in the Subordinate Courts in the States of Punjab, Haryana and UT, Chandigarh from 01.06.2020 to 30.06.2020 (both days inclusive) also stands cancelled and the Courts will function with the continuation of present arrangement of hearing of cases.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES


Assistant Registrar (General)
for Registrar General *fr*

Endst. No. 617-Spl. Genl./XVII.3, dated 23rd May, 2020

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar General, All the Hon'ble High Courts.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Haryana at Chandigarh.
13. The Accountant General, (Audit), Punjab, Haryana at Chandigarh.
14. The Accountant General, (A&E) and (Audit), Chandigarh.
15. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
16. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
17. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
18. The Registrar, Railway Claims Tribunal, Kendriya Sadan, 4th Floor, Sector 9-A, Chandigarh.
19. The President, Sikh Gurudwara Tribunal, Chandigarh.
20. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

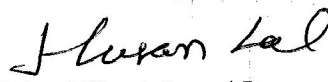

Assistant Registrar (General)
for Registrar General *fr*

Endst. No. 618-Spl. Genl./XVII.3, dated 23rd May, 2020

Copy forwarded for information and necessary action to :-

Email

1. All the District & Sessions Judges in the States of Punjab, Haryana & Chandigarh.
2. The Director Administration, Chandigarh Judicial Academy, Sector 43-D, Chandigarh.
3. The Member Secretary, Punjab Legal Services Authority, SAS Nagar.
4. The Member Secretary, Haryana State Legal Services Authority, Sector 14, Panchkula.
5. The Member Secretary, Legal Services Authority, U.T., Chandigarh.


Assistant Registrar (General)
for Registrar General & n

Endst. No. 619-Spl. Genl./XVII.3, dated 23rd May, 2020

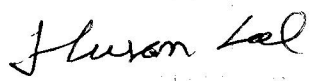
Copy forwarded to :-

Speed Post

1. The Controller of Printing & Stationery, U.T., Chandigarh.
2. The Controller of Printing & Stationery, Haryana, Chandigarh, with the request that the notification be published in the official Gazettes of their state/U.T.

Uploaded

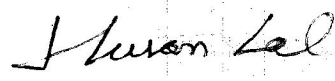
3. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
The notification has been uploaded on the web portal of Punjab Government.


Assistant Registrar (General)
for Registrar General & n

Endst. No. 620-Spl. Genl./XVII.3, dated 23rd May, 2020

Copy forwarded to the following :-

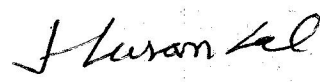
1. The Chief Editor, The Tribune, Chandigarh.
2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
3. The Chief Editor, Punjab Kesri, Chandigarh.
4. The Chief Editor, Daily Ajit, Jalandhar.
with the request that the said notification may be published in their newspapers for the information of general public.


Assistant Registrar (General)
for Registrar General & n

Endst. No. 621-Spl. Genl./XVII.3, dated 23rd May, 2020

Copy forwarded/uploaded on ISHiCo for information of :-

1. The Joint Registrar-cum-Principal Secretary (Admn.) to Hon'ble the Chief Justice.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents /Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.


Assistant Registrar (General)
for Registrar General & n